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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 756/2018

Date of Decision:-14.11.2019

CORAM: RAVINDER KAUR, MEMBER (J)

- 1) Shri. Ziyauddin Fayazoddin Kazi
Senior Citizen,
Age 66 yrs. Retd. Railway Guard (M/E) from
Solapur
Division of Central Railway, Solapur- 400 001
R/o House No. 3, Jai Hind Society, Vijapur
Road, Solapur- 400 004 (MS).

... Applicant

(By Advocate Shri S. P. Rajepandhare)

VERSUS

- 1) Union of India,
through the General Manager,
Central Railway, 2nd floor of General
Manager's Office Bldg.,
CSMT Mumbai 400 001
- 2) Chief Personnel Officer,
Central Railway, 1st Floor
of G.M. 's office Bldg.,
CSMT Mumbai-400 001
- 3) FA & CAO, Central Railway,
Accounts Building,
CSMT Mumbai -400 001.
- 4) Divisional Railway Manager,
Solapur Division,
Central Railway,
Modi Khana, Solapur-413 001
- 5) Sr. Divisional Personnel Officer,
Solapur Division,
Central Railway, DRM's Office,
Solapur 413 001
- 6) Sr. Divisional Finance Manager,
Solapur, Division
DRM's office, Solapur 413 001
- 7) The Chief Manager,
Central Bank of India, (CPPC)
2nd Floor Of MMO building, M.G.Road Fort,
Mumbai- 400 001

... Respondents

(By Advocate Ms. Sangeeta Yadav)

ORDER(ORAL)

Present:-

Neither the applicant nor his counsel is present despite second call.

Ms. Sangeeta Yadav, learned counsel for the respondents.

The matter is dismissed in default as well as for non prosecution.

(Ravinder Kaur)
Member (J)

gm.

SD
25/11/19